

Shri Karmarkar: The principal considerations that are kept before them by the Censor Board are naturally: anything against public morals and public interest.

श्री मुनमुनवाल : जितनी फिल्में हिन्दुस्तान में दिखाई जाती हैं उनके बारे में क्या मैं यह समझूँ कि यह सब बातें ध्यान में रख कर वे सेंसर की गयी हैं और पब्लिक मारैलिटी के वे विरुद्ध नहीं हैं ?

[**Shri Jhunjunwala:** Am I to understand that these considerations were kept in view when the films being exhibited at present in India, were censored and that these films do not offend against public morality?]

श्री करमरकर : जी हाँ, जो पब्लिक के सामने आती हैं वे हमारी राय में ठीक होती हैं।

[**Shri Karmarkar:** Yes, Sir, the films which come before the public are in my opinion, quite proper.]

श्री मुनमुनवाल : अभी जो फिल्मों दिखाई जाती हैं उनसे क्या मैं यह समझूँ कि वे पब्लिक के मारैलिटी के विरुद्ध नहीं हैं।

[**Shri Jhunjunwala:** Am I to understand that the films exhibited these days are not against public morality?]

Mr. Speaker : इसके लिये तो उन्होंने जवाब दिया है कि हाँ, ऐसा समझना चाहिये। [He has already replied that it is so.] It is a matter of opinion.

Shri B. S. Murthy: May I know, Sir, whether the Censor Board has been advised to take a lenient view of these films now produced in view of the progress we have attained?

Shri Karmarkar: No, Sir. They have been advised to take the correct view.

Shri Muniswamy: May I know, Sir, if the films taken in Russia during the recent visit of Indian cinema stars like N. S. Krishnan, and T. A. Mathuram have been disallowed to be exhibited in India?

Mr. Speaker: He refers to a certain film which has been disallowed in India.

Shri Nambiar: A certain film was taken in Russia during the visit of Indian cinema stars. Is there any prohibition on its exhibition in India?

Shri Karmarkar: I should like to have notice. Does he refer to the film.....

सेठ गोविन्द दास: क्या माननीय मंत्री जी के पास इस सेंसर के बावजूद भी इस तरह की शिकायतें आई हैं कि कई फिल्मों जो दिखाई जाती हैं वे नैतिकता की दृष्टि से ठीक नहीं हैं ?

[**Seth Govind Das:** In spite of the censorship, has the hon. Minister received any complaints to the effect that certain films which are exhibited are not proper from the point of view of morality?]

श्री करमरकर : शायद यह ठीक है कि ऐसी शिकायतें आती हैं और जब आती हैं तो हमारे रूलस के मुताबिक उनका रिज्यू आदि हो जाता है। तो माननीय सदस्य रूलस से इस बारे में पता लगा सकते हैं।

[**Shri Karmarkar:** Such complaints are sometimes received but in that case the films are reviewed according to our rules. The hon. Member can know the facts by referring to the rules.]

WRITTEN ANSWERS TO QUESTIONS

A. I. R. STATIONS

*594. **Shri M. L. Dwivedi:** Will the Minister of Information and Broadcasting be pleased to state the main changes or improvements effected since 1947 in each of the A.I.R. stations at Delhi, Madras, Bombay and Calcutta?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): A statement giving the requisite information is laid on the Table of the House. [See Appendix III, annexure No. 44.]

FIVE YEAR PLAN

*595. **Pandit Munishwar Datt Upadhyay:** Will the Minister of

Planning and River Valley Schemes be pleased to state:

(a) the extent of progress in the execution of the Five-Year Plan in different States; and

(b) whether there has been decentralisation in the execution of the schemes or they are being organised and controlled by the Central or State Governments?

The Minister of Planning and River Valley Schemes (Shri Nanda): (a) A review of the progress made in the execution of the Five Year Plan in different States during 1951-52 is under preparation.

(b) State Governments have been requested to break-up their plans, so far as possible, into district plans and to ensure that, within their field of work, local bodies are able to participate in the implementation of the Plan. They have been addressed for information about the extent to which such decentralization has taken place or is contemplated.

JAPANESE CO-OPERATION IN FIVE YEAR PLAN

***596. Pandit Munishwar Datt Upadhyay:** Will the Prime Minister be pleased to state:

(a) whether there is any understanding between India and Japan for co-operation in India's Five Year Plan; and

(b) what Japan can contribute to India and whether they want any return for such contribution?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) No.

(b) Does not arise.

RAISING OF COAL

***597. Shri A. C. Guha:** Will the Minister of Production be pleased to state:

(a) whether Government have got any comparative statement of per capita coal raising in India and other industrialised countries;

(b) whether Government have taken any steps to increase the per capita coal output in our country;

(c) whether Government have considered the question of uneconomic small collieries; and

(d) the number of such collieries?

The Minister of Production (Shri K. C. Reddy): (a) A statement showing the overall output per manshift in

India during 1951 and 1952 and in some industrialised Western countries for the period January to April 1951, as available, is laid on the Table of the House. [See Appendix III, annexure No. 45.]

(b) It is not possible for the Government to take any direct steps to improve the per capita output in the existing mines. Before according permission for opening new mines, the Government however, ensure that the layout plan and the extent of mechanisation are such as would be conducive to improved production.

(c) Presumably the Member is referring to colliery units which are so small that they cannot be worked economically and systematically from the point of view of sound mining practice. If so, the question was recently considered by the Working Party on coal who have recommended their amalgamation into economic units. The recommendation have been accepted in principle.

(d) It is not easy to designate, on any absolute standards particular collieries as "Un-economic". A statement showing the number of mines classified according to the monthly output is however, laid on the Table of the House. [See Appendix III, annexure No. 46.]

FIVE YEAR PLAN

***598. Shri K. C. Sodhia:** (a) Will the Minister of Planning and River Valley Schemes be pleased to state what agency, if any, they propose to set up to scrutinise the progress made and expenditure incurred on the execution of six years plan in the States?

(b) Is there any differentiation between Part A, Part B and Part C States?

The Minister of Planning and River Valley Schemes (Shri Nanda): (a) According to its terms of reference, the Planning Commission is responsible for appraising from time to time the progress achieved in the execution of the Five Year Plan in the States. The Commission is in close touch with State Governments regarding all aspects of the working of the Plan.

(b) No.

DISPOSALS

***599. Shri K. C. Sodhia:** (a) Will the Minister of Works, Housing and Supply be pleased to state the approximate price of the surplus stores lying with Government at present and the probable date by which they hope to dispose it of?